

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 6919 OF 2008  
BEFORE THE REGISTRAR SUNIL THOMAS

COMMR.OF SERVICE TAX,CHENNAI

Appellant (s)

VERSUS

M/S SUNDARAM BRAKE LININGS LTD.

Respondent(s)

(With office report )

Date: 17/01/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr. Sachin Das,Adv.  
Mr. Shreekant N. Terdal,Adv.

For Respondent(s) Ms. Neha Agarwal,Adv.  
Mr. E.C. Agrawala,Adv.

UPON hearing counsel the Court made the following  
O R D E R

File not received.

List the matter on 2.2.2012.

(SUNIL THOMAS)  
Registrar